

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). During 1996-97, (as on 30.11.1996) HUDCO has released an amount of Rs. 229.76 crores for housing projects of various housing agencies in the States and Union Territories all over the country. Out of this, an amount of Rs. 22.29 crores has been released for housing projects in Karnataka State.

(c) and (d). HUDCO has not received any formal request from Government of Karnataka for release of any specified amount for housing projects during 1996-97.

Based on population and area criteria, HUDCO has made a tentative allocation of Rs. 89.29 crores to Karnataka for housing projects, including remunerative projects, for 1996-97.

(e) During 1996-97, HUDCO has sanctioned two housing projects to Karnataka Slum Clearance Board at Mysore, with project cost of Rs. 44 lakhs and HUDCO loan component of Rs. 35.62 lakhs, for construction of 76 dwelling units.

[Translation]

Petroleum Depot

3819. SHRI VIRENDRA KUMAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that distribution work has not started at the Indian Oil Corporation and Hindustan Petroleum Corporation depots located at Naryawali Sagar in Madhya Pradesh;

(b) if so, the reasons therefor; and

(c) the time by which the distribution work likely to start?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) Yes, Sir.

(b) The distribution work from the depots of the Indian Oil Corporation Ltd. and the Hindustan Petroleum Corporation Ltd. at Naryawali Sagar in Madhya Pradesh has not started as their railway sidings have not been completed by the Railways.

(c) The matter is being pursued with the Railways, and the depots are likely to be commissioned soon.

[English]

CPWD Quarters under Construction

3820. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) the total number of CPWD quarters under construction for the use of the Central Government employees in Mysore;

(b) the total number of Central employees in Mysore without any residential quarters and the time by which they are likely to be provided accommodation;

(c) the number of new residential quarters taken up for construction in the State during 1996-97; and

(d) the amount earmarked for the same during 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The number of General Pool quarters under construction in Mysore is as under :

Type-I	32
Type-II	40
Type-III	40
Type-IV	16
Type-V	8
	136 Nos.

(b) and (c). Approximately 850 Central Government employees in Mysore are without general pool residential accommodation. The above 136 quarters are likely to be completed by 1997-98. Further construction of quarters will depend upon the availability of funds.

(d) Rs. 142.42 lakhs have been provided for construction of quarters in Mysore during 1996-97.

Employment Schemes in Bihar

3821. SHRI BRAJ MOHAN RAM : Will the PRIME MINISTER be pleased to state :

(a) the names of ongoing employment schemes in the Urban areas of Bihar;

(b) the total number of mandays created in the urban areas of the State, District-wise; and

(c) the total amount provided to the State Government during the last three years in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Two Centrally Sponsored urban employment schemes, namely Nehru Rozgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP) are being implemented in Bihar.

(b) The scheme of Nehru Rozgar Yojana is monitored by the Central Government at the State level. A total of 44.94 lakh mandays of work has been generated under the scheme so far in the State of Bihar.

There is no specific component of wage employment under the Prime Minister's Integrated Urban Poverty Eradication Programme.

(c) The total amount provided to the State Government under Nehru Rozgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP) during the last three years are as under :

S. Scheme No.	Year (Amount Rs. in lakhs)		
	1993-94	1994-95	1995-96
1. NRY	359.30	429.95	471.45
2. PMI UPEP	-	-	819.37

(The PMIUPEP has been launched in 1995-96)

[Translation]

Supply of Gas

3822. PROF. OMPAL SINGH NIDAR : Will the PRIME MINISTER be pleased to state :

(a) the time by which gas is likely to be made available for industrial units located in Ferozabad district of Uttar Pradesh;

(b) whether any place has been selected where gas is likely to be made available to the industries;

(c) if so, the name and location thereof; and

(d) whether the gas is also likely to be made available to the refractory industries?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) March, 1997.

(b) and (c). Gas will be available at the factory sites within the gas zone.

(d) Yes, Sir.

[English]

Accommodation

3823. SHRI PRABHU DAYAL KATHERIA :

DR. RAMKRISHNA KUSMARIA :

Will the PRIME MINISTER be pleased to state :

(a) whether 160 families have been uprooted from servant quarters in Pataudi House;

(b) if so, the reasons for not providing alternative accommodation to them; and

(c) the plans of the Government for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Price of Petroleum

3824. SHRI BHAKTA CHARAN DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the refining companies do not pay the international price for crude oil to ONGC at present instead paying an administered price which is much lower than international price;

(b) if so, whether the corporation has suffered marginally on account of lower income and post-tax profit for the first half of 1996-97.

(c) if so, the comparative figures for the corresponding period; and

(d) the steps proposed to be taken to restructure the corporation properly?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) The Domestic price of crude oil including royalty and cess is provisionally fixed at Rs. 3296/MT w.e.f. 1.4.93. The weighted average FOB rate of imported crude oil during 1995-96 was about Rs. 4161/MT.

(b) and (c). ONGC has earned a post-tax profit of Rs. 827.88 crores during the first half of 1996-97 as against Rs. 1018.96 crores during the first half of 1995-96.

(d) ONGC has engaged the services of a leading international management consultant for the organisational transformation of the Corporation.

[Translation]

Basic Amenities

3825. DR. MAHADEEPAK SINGH SHAKYA :

PROF. PREM SINGH CHANDUMAJRA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have estimated the constant increase in the amount of expenditure required for the basic amenities especially for making available pure drinking water and sanitation services in the urban areas of the country;

(b) if so, the estimated annual requirement of funds for the purpose;

(c) the amount spent annually for providing pure drinking water and sanitation services in the urban areas during the Eighth Five Year Plan period, Year-wise.

(d) whether the additional resources for this purpose are being considered in view of the increasing demand in future; and

(e) if so, the details thereof?